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Title: Election of one Member from Lok Sabha to the Committee on Public Undertakings.

MADAM SPEAKER: Shri Jagdambika Pal -- not present.

Shri Bansa Gopal Chowdhury.

SHRI BANSA GOPAL CHOWDHURY (ASANSOL): On behalf of Shri Jagdambika Pal, I beg to move the following :

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of rule 254 read with sub-rule (1) of rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on Public Undertakings for the un-expired portion of the term of the Committee *vice* Shri Ambica Banerjee expired."

MADAM SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of rule 254 read with sub-rule (1) of rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on Public Undertakings for the un-expired portion of the term of the Committee *vice* Shri Ambica Banerjee expired."

*The motion was adopted.*

*...(Interruptions)*